

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO. 190 OF 2021 (SZ)

S Sakthivel,
Environmental Protection & Anti-Pollution Group

...APPLICANT

Vs

Union of India and Ors.

.. RESPONDENTS

MEMO FILED BY THE COUNSEL FOR THE APPLICANT



M/s. S SARAVANAN

P KOKILA

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COUNSEL FOR THE APPLICANT

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The Counsel for the Applicant begs to submit as follows :

1. That I had been initially engaged by the Applicant to file this present application before the Hon'ble Tribunal and pursuant to which, I filed the vakalat and along with the application and entered appearance in the matter.
2. It is humbly submitted that presently owing to certain personal difficulties and inconvenience, I can no longer continue to enter appearance in this matter as the counsel for the applicant.
3. It is submitted that I am hereby revoking the vakalat in the present OA No. 190 of 2021 and I had contacted the Applicant for taking Change of Vakalat however the Applicant has not taken any steps till date.

Under the above circumstances, it is humbly prayed that this Hon'ble Tribunal may be pleased to permit the revocation of the vakalat, take on record and consider the present memo and pass such orders as this Hon'ble Tribunal may deem fit.

Dated at Chennai on this the 30th day of October, 2022



COUNSEL FOR THE APPLICANT